

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 929  
ANSWERED ON – 29/07/2024**

**PM SHRI Schools in Andhra Pradesh**

929 Shri Sribharat Mathukumilli:  
Shri G Lakshminarayana:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the Prime Minister School of Rising India (PM SHRI) Schools established in Visakhapatnam and Anantapur in Andhra Pradesh, their current operational status and enrolment figures as of the latest report available;
- (b) the total funds allocated and disbursed and utilised under PM SHRI Schools in Visakhapatnam and Anantapur during the last fiscal year;
- (c) whether any delay or challenges encountered in implementing PM SHRI Schools in Visakhapatnam and Anantapur in Andhra Pradesh, if so, the details thereof;
- (d) whether any proposals is pending with the Government establishing PM SHRI Schools in Visakhapatnam and Anantapur in Andhra Pradesh along with the reasons for their pendency; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) The Cabinet has approved a Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies out of which a total of 10,858 schools have been selected from 32 States/UTs including KVS/NVS.

In the district of Vishakhapatnam, 5 PM SHRI schools and in the district of Anantapur, 42 PM SHRI schools are selected. In the 5 PM SHRI Schools of

Vishakhapatnam, student enrolment is 3,804 and in 42 PM SHRI schools of Anantapur district, the enrolment of student is 22,049.

(b) In the state of Andhra Pradesh for the selected PM SHRI Schools in the first phase, an amount of Rs. 354.85 cr (212.91 cr Central Share + 141.94 cr State Share) has been approved by the Project Approval Board (PAB) for FY 2023-24. The released central share in FY 2023-24 is 106.45 cr. However, funds which is approved to state in the PAB have many components. Some components are State specific and some components are district specific. The funds approved by the state for district specific component are Rs. 3.44 cr for Vishakhapatnam and Rs. 17.22 cr for Anantapur. The amount utilized in FY 2023-24 by the districts of Vishakhapatnam and Anantapur was Rs 1.25 cr and Rs 4.89 cr respectively.

(c) to (e): As per the guidelines of Ministry of Finance, State Government shall transfer the Central share as well as the commensurate State share to the SNA account within 30 days of receipt of Central share. However, there was a delay in transfer of funds released in first installment to state of Andhra Pradesh in FY 2023-24 of 136 days from the state treasury to the SNA account of PM SHRI Scheme. Moreover, the fund released in the second installment by the Government of India to the state of Andhra Pradesh in FY 2023-24 is yet to be transferred from the state treasury to the SNA account of PM SHRI Scheme even after 142 days. This delay by the State government has affected the implementation of the PM SHRI scheme considerably.

The selection of PM SHRI schools is done through a transparent Challenge method. A maximum two schools (one Elementary & one secondary/senior secondary) to be selected per block/ULB with upper limit of number of total schools across India i.e. 14,500 and for the state of Andhra Pradesh, the targeted number of PM SHRI schools have already been selected.

\*\*\*\*\*